Name of the Corporate Debtor: PANYAM CEMENTS AND MINERAL INDUSTRTIES LIMITED; Date of Commencement of CIRP: 14-05-2020; List of Creditors as on: 30-03-2021; Name of IP: Mr. Bhrugesh Amin; Last 5 digitof registration number: 11003

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2733780957	4	2729734510	41.80				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	1143488782	7	1131301615	17.32				Annexure 4
5	Operational creditors (Workmen)	250	47815221	246	47225807	0.72				Annexure 5
6	Operational creditors (Employees)	276	94763069	271	86713711	1.33				Annexure 6
7	Operational creditors (Government Dues)	10	1714830629	10	1685865252	25.81				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	166	977506443	162	850276567	13.02				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	605277789	0	0					Annexure 9
Total		714	7317462890	700	6531117462	100.00				